

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 30th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

DNH Power Distribution Co. Ltd.

....Appellant(s)

Versus

**Joint Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant (s):

Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 03.09.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents. ***Issue Public Notice.***

Post the matter on **03.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg